

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-50-2020**

Karan @ Akshay Govekar ... Petitioner
Versus
State of Goa & Anr. ... Respondents

Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. P. Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:-9th September, 2020

P.C.

This matter is adjourned by two weeks in order to enable the Petitioner to place on record his original order of appointment as also, furnish details about the rules by which his service conditions were governed.

2. Necessary amendment to be carried out within two weeks.
3. Stand over to 5th October, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*